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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.137/BB/2017	-	Admission	252(3)	Chivaro Education & Learning System Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
5	SOMY JAYOB 9886067286	PETITIONER	
5	ARUN CHANDRAN 860606427)	

ORDER

Matter is listed today for admission. PCS for Petitioner is present. He reported that in the Registry of ROC the name of the company has shown as active. Therefore, he wanted to withdraw the main petition. PCS has filed memo for withdrawal. Memo is recorded, since company has shown as active. Therefore, there is no need to proceed with the matter. Permission can be granted to withdraw the petition. In the result petition is dismissed as withdrawn vide separate order.


Member (T)


Member (J)